

ITEM NO.803

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1271/2023

DHARAMPAL & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 19-08-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) M/S. V. Maheshwari & Co., AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr. Mukesh Kumar, Adv.
Mr. Akash, Adv.

UPON hearing the counsel the Court made the following
O R D E R

No order.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(ANJALI PANWAR)
COURT MASTER (NSH)